

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 19-10-2020**

**SUMMONS FOR JUDGEMENT HEARING**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMONS FOR JUDGT	100237/2015	Housing Development Corporation Limited Vs Mr Thampi Praveen 2.Mr Sanjeev Nimkar 3.Mr Puneet Bali	Vishal S Tambat

( Main Matter SUIT/0101430/2013)

2.	SUMMARY CIVIL SUIT	100629/2017	Birla Sun Life Insurance Company Limited Vs Rent Works India Private Limited	Mr. Sachin Gupta
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(Sub Matter: SUMMONS FOR JUDGT/0100243/2017)

**NM ARGUMENTS**

3.	SUMMARY CIVIL SUIT	100243/2015	Standard Chartered Bank Vs 1.Sarang Hi-tech Infrastructure Pvt.Ltd. 2.Nadeem Shafi Sarang 3.Sajaad Shafi Sarang	MS GOENKA LAW ASSOCIATES
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(Sub Matter: NOTICE OF MOTION/0104490/2015)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 20-10-2020**

**SUMMONS FOR JUDGEMENT HEARING**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMARY CIVIL SUIT	101268/2015	Hash One Tech Vs Mr. Madhu Malleshram Jindam	Rakesh Hridayanarayan Pathak

(Sub Matter: SUMMONS FOR JUDGT/0100122/2016)

**NM ARGUMENTS**

2.	SUMMARY CIVIL SUIT	100448/2015	Ms Nine Media and information services ltd Vs Nadir Vakil	Smita Parmeshwaram and Rakhee Mohite
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(Sub Matter: NOTICE OF MOTION/0102356/2016)

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 21-10-2020**

**ARGUMENTS**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMARY CIVIL SUIT	100574/2018	1. Mr. Rameshchandra Chhotalal Mody 2. Mr. Atul Rameshchandra Mody Vs Mr. Ravi N. Iyer	M/s. Arun Sapkal and Co

(Sub Matter: SUMMONS FOR JUDGT/0100199/2018)

(Sub Matter: CHAMBER SUMMONS/0101276/20189)

**NM HEARING**

2.	SUMMARY CIVIL SUIT	100083/2018	Mr. Bharat Sagarmal Rathod Vs Mr. Premlal Shobhnath Yadav	Kiran Jain and Company
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(Sub Matter: SUMMONS FOR JUDGT/0100108/2018)

(Sub Matter: NOTICE OF MOTION/0101293/2018)

3.	SUMMARY CIVIL SUIT	100060/2018	Shri Surendra S. Khajanchi Vs 1. M/s. Veg King Agro Foods Process Pvt Ltd 2. Mr. Pradeep D. Landge	Sunil Behal
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(Sub Matter: SUMMONS FOR JUDGT/0100182/2019)

(Sub Matter: NOTICE OF MOTION/0102645/2019)

**C/S ARGUMENTS**

4.	SUIT	107487/2001	TAJ HOLDINGS LTD	MULLA AND MULLA
			Vs	
			KAUSHIK J SHAH	PREMILA K SHAH

(Sub Matter: CHAMBER SUMMONS/0100104/2019)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 22-10-2020**

**ARGUMENTS**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMARY CIVIL	100287/2015	Tungaloy India Pvt. Ltd. Vs 1.Shriram Enterprises 2.Mangesh Niturkar	Dipesh U. Siroya

(Sub Matter: SUMMONS FOR JUDGT/0100080/2016)

**NM ARGUMENTS**

2.	SUIT	103154/2009	VIKAS MOTWANI Vs PRAKASH GANDHI AND ANR	PANDEY AND CO SHUKLA AND ASSO
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(Sub Matter: NOTICE OF MOTION/0103683/2018)

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**  
**Court 59 Adhoc Civil Judge**  
**CIVIL CAUSE LIST DATED 23-10-2020**

**HEARING**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMARY CIVIL SUIT	10374/2014	Kotak Mahindra Bank Ltd. Vs 1a. Kalpana Kishan Dhale 1b.Sujata Samir Kamble	